COURT-II

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (APPELLATE JURISDICTION)

APPEAL NO. 128 OF 2018 & IA NO. 605 OF 2018

Dated: 04th July, 2018

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member

Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

Vcarve Solar LLP ... Appellant(s)

Vs.

Karnataka Electricity Regulatory Commission & Anr.Respondent(s)

Counsel for the Appellant(s) : Mr. Shrishar Prabhu

Mr. Anantha Narayana M.G.

Counsel for the Respondent(s) : --

ORDER

The learned counsel, Mr. Anantha Narayana M.G., appearing for the Appellant prays for one week time to enable him to take instructions from the Appellant and to make his submissions in this matter.

Submission made by the learned counsel appearing for the Appellant, as stated above, is placed on record.

List this matter on <u>11.07.2018</u>, as requested.

(S.D. Dubey)
Technical Member

(Justice N.K. Patil) Judicial Member

pr/kt